

NEW RAILWAYS LINES

7866. Shri Narain Singh Chaudhary : Will the Minister of Railways be pleased to state :

(a) whether the Government have conducted any survey for laying of new Railways Lines in Haryana during the last three years;

(b) if so, the details thereof;

(c) whether all the projects proposed for the State have been termed as Negative rate of returning projects in the surveys;

(d) if so, the name of the agencies entrusted with the said survey work and the reasons for arriving at such conclusion;

(e) whether there is a widespread resentment among the people owing to the want of any major Railways Project in the State; and

(f) whether the Government are contemplating to review these surveys in view of the widespread resentment in the State ?

The Minister of Railways (Shri C. K. Jaffer Sharief) :

(a) & (b) A survey for regional bye-pass line from Khurja to Rohtak via Palwal, Rewari has been taken up. The survey covers Palwal, Rewari, Jhajjar, Nuh, Sohna & Rohtak etc. (245 Kms.) and the cost of Survey is expected to cost Rs. 14.13 lakhs.

Does not arise.

(d) The above survey is being conducted by Survey Organisation of the Northern Railway.

(e) Haryana is served by an adequate rail network. Its route Kilometre per 1000 sqm. as on 31.3.94 is 33.89 compared to All India figure of 19.06.

(f) Does not arise.

[English]

TEACHING OF SANSKRIT

7867. Shri Lokanath Choudhury : Will the Minister of Human Resource Development be pleased to state :

(a) whether there is a demand for introduction of Sanskrit at Secondary and Senior Secondary level as a compulsory and elective subject in Kendriya Vidyalayas; and

(b) if so, reaction of the Government there to?

The Deputy Minister in the Ministry of Human Resource Development (Department of Education and Department of Culture) (Kumari Selja) : (a) and (b) Sanskrit is being taught as compulsory third language from Class V to IX in all Kendriya Vidyalayas. Students can also offer Sanskrit as an additional optional subject in Class X.

In Senior Secondary classes Sanskrit is offered as an optional subject in Kendriya Vidyalayas.

FISHING HARBOURS IN TAMILNADU

7868. Shri N. Dennis : Will the Minister of Agriculture be pleased to state :

(a) whether the Government propose to take steps for the opening the fishing Harbours in the West coast of Tamil Nadu particularly in Kanyakumari District where fishermen live in large numbers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry Non-Conventional Energy Sources and Minister of State in the Ministry of Agriculture (Shri S. Krishna Kumar) : (a) to (c) The Central Institute of coastal Engineering for Fishenes, Bangalore have requested the Government of Tamil Nadu to provide necessary data for conducting prefeasibility studies in order to explore the possibility of setting up a fishery harbour at Colachel in Kanyakumari District on the West coast of Tamil Nadu.

[Translation]

PRODUCTION FOR COMMERCIAL PURPOSES

**7869. Shri Rajveer Singh :
Shri Tej Narayan Singh :
Shrimati Sheela Gautam :
Shri Rajesh Kumar :**

Will the Minister of Agriculture be pleased to state :

(a) the details of the various potential agro-horticultural and Sugar Crops being produced for commercial purposes, State Wise and Union Territory-Wise;

(b) the financial assistance provided by the Union Government to each State/Union-Territory for increasing the production of these crops during the last three years, year-wise; and

(c) the details of achievement therefrom?

The Minister of State in the Ministry of Agriculture (Shri Arvind Netam) : (a) to (c) Information is being collected and will be laid on the table of the Sabha.

[English]

SELLING OF SUGAR MILLS

**7870. Shri Pankaj Chowdhary :
Shri Amarpal Singh :
Shri Brijbhushan Sharan Singh :**

Will the Minister of Food be pleased to state :

(a) whether the Government of Uttar Pradesh propose to sell some Sugar Mills falling in Public Sector

nd Cooperative Sector to Private Sector

(b) if so, the terms and conditions laid down in the proposal.

(c) whether the permission of the Union Government have been obtained in this regard, and

(d) if not, the reasons/justification of taking such decision without prior permission of the Union Government?

The Minister of Food (Shri Ajit Singh) : (a) to (d) Ministry of Food has not received any proposal till yet from the State of Uttar Pradesh for the sale of any Sugar Mill failing in the Public & Cooperative Sector to the Private Sector

COMMITTEE ON SUGAR PRICE

7871 **Shri Anantrao Deshmukh :** Will the Minister of Food be pleased to state

(a) whether the Committee set up by the Government to recommend Sugar Price Policy for State has submitted its report,

(b) if so, the details of the recommendations made by this Committee, and

(c) the action taken by the Government on the recommendations made by this Committee?

The Minister of Food (Shri Ajit Singh) : (a) No, sir There is no such Committee set up by the Government on sugar price policy

(b) and (c) Does not arise

GRABBING OF PORTION OF QUTUB MINAR

7872 **Shri Rajnath Sonkar Shartri :** Will the Minister of Human Resource Development be pleased to state

(a) whether a big portion of world famous Qutab Minar has been grabbed by land mafia as has been brought out in the Dainik Jagran of 21 4 95,

(b) if so, the facts thereof, and

(c) the action taken by the Government in this regard?

The Deputy Minister in the Ministry of Human Resource Development (Department of Education and Department of Culture) (Kumari Selja) : (a) to (c) Land measuring 47.3 bighas owned by the State Government located adjacent to but outside the protected limits of Qutab Minar has been encroached upon The Archaeological Survey of India has taken up the matter with the Delhi Police and Delhi Development Authority for removal of the encroachment from the Government land Delhi Police had already removed a part of the encroachment that had taken place on the basis of an FIR

lodged The Archaeological Survey of India is vigorously prusing the matter with the DDA now for early removal of the remaining encroachment

SUBSIDY TO FARMERS

7873 **Prof. Prem Dhumal :** Will the Minister of Agriculture be pleased to state

(a) whether the Government have received any representations/suggestions for giving special subsidy to the farmers of hilly areas particularly of Himachal Pradesh to purchase power tillers to ensure more production of foodgrains,

(b) if so, the details thereof and

(c) the action taken by the Government thereon and the amount of subsidy being given to these farmers?

The Minister of State in the Ministry of Agriculture (Shri Arvind Netam) : (a) A number of Centrally Sponsored Crop Production Schemes are under implementation in the State of Himachal Pradesh Under these Programmes subsidy to the farmers on power tillers is not admissible No suggestions/representation from Government of Himachal Pradesh have been received for giving special subsidy to the farmers of hilly areas of Himachal Pradesh

(b) and (c) Question does not arise

PROMOTION OF ADVENTUROUS ACTIVITIES

7874 **Shri Ram Singh Kashwan :**
Shri Laeta Umbrey :

Will the Minister of Human Resource Development be pleased to state

(a) whether promotion of the adventurous activities is not getting the desired attention

(b) if so, the reasons therefor, and

(c) the steps proposed to be taken in this regard?

The Minister of State in the Ministry of Human Resource Development (Department of Youth Affairs and Sports) and Minister of State the Ministry of Parliamentary Affairs (Shri Mukul Wasnik) : (a) No, Sir

(b) and (c) Does not arise

LOSS TO GRAPES PRODUCTION

7875 **Dr. Vasant Niwruutti Pawar :** Will the Minister of Agriculture be pleased to state

(a) whether there is heavy damage to grape production particularly in Maharashtra last year due to untimely rains,

(b) if so, whether the low production of grapes adversely affected the exports as well caused losses to farmers, and